

Annexure - 3
Super Shine Agrofoods Private Limited; CIRP commenced on 01.06.2023;
List of creditors as on 16.06.2023
List of operational creditors (Other than Workmen and Employees and Government Dues)

S. No.	Name of Creditor	Detail of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting share in COC					
1	Ankit Traders	16.06.23	₹ 22,184,328	₹ 18,500,668	Operational debt	₹ 0.00	₹ 0.00	No	0%	₹ 0.00	₹ 0.00	₹ 0.00	₹ 3,683,660	-
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1	Total		₹ 22,184,328.40	₹ 18,500,668.00		₹ 0.00	₹ 0.00			₹ 0.00	₹ 0.00	₹ 0.00	₹ 3,683,660.40	


Note :

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The interest claimed by Operational Creditor is not admitted as it is neither mentioned in the Invoices nor the creditor was MSME at the time of supply of goods & the same is also in line with the observation made by the Hon'ble NCLT, Jaipur in its order dated 01.06.2023

3 The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.


For ANAND BHATIA
 INSOLVENCY PROFESSIONAL
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